

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-113**  
**IB-138(ND)/2020**

**IN THE MATTER OF:**

M/s Narmada Cereals Pvt Ltd  
Vs.  
Oriental Bank of Commerce.

....APPLICANT

....RESPONDENT

**SECTION**

**U/s 10 IBC code 2016**

**Order delivered on 21.10.2020**

**CORAM:**

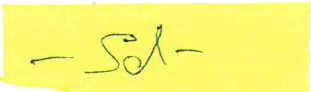
**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent : Mr. Rajesh Bohra, Mr. Ankit Raj, Mr. Piyush Beriwal, Advocates  
For the Intervenor :

**ORDER**

Counsel for the applicant is present. Counsel for the Punjab National Bank is present.  
Heard, Order is **Reserved**.

  
**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

  
**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**